GOVERNMENT OF INDIA TEXTILES LOK SABHA

UNSTARRED QUESTION NO:3088 ANSWERED ON:31.07.2014 SICK TEXTILE AND SPINNING MILLS Tripathi Shri Sharad

Will the Minister of TEXTILES be pleased to state:

(a) whether any proposal is under consideration of the Government for running sick textile and spinning mills;

(b) if so, the details thereof;

(c) if not, the scheme formulated/being formulated by the Government for rehabilitation of the affected employees;

(d) whether the Union Government has received any proposal from the employees to operate the Sant Kabir Sahkari Katai Mills, Maghar by constituting a cooperative society; and

(e) if so, the details thereof, and the action taken/likely to be taken by the Government in this regards?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR)

(a) to (c): National Textile Corporation (NTC) has been implementing a revival scheme approved by Board for Industrial & Financial Reconstruction(BIFR) at a total cost of Rs. 9102 crore. Under this scheme, 78 mills have been closed down (Annexurel), 22 mills are to be revived by NTC itself and 18 mills are to be operationlised through Joint Venture route. 2 mills have been taken out from joint venture list and revived by NTC itself. Thus, 23 mills have been revived by NTC so far and one mill is slated to be set up as Technical Textiles unit in Rajasthan (Annexurell). 5 mills are operational through JV route, (Annexurell) remaining 11 mills are under arbitration as their Memorandum of Understanding (MoU) were cancelled on review. Under the scheme, 65000 employee approx were to be given Modified Voluntary Retirement Scheme (MVRS). 63295 employees have opted for MVRS at a compensation of Rs. 2378.75 crore so far.

(d): The Ministry of Textiles has not received any such proposal.

(e): Does not arise.